

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **16.02.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 393/2023 For Condone Delay IA No. 1206/2023 To dispense with IA No. 1205/2023	Novho Careers Pvt. Ltd. Vs Karvy Next Limited	Mr. MS Viswanathan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 8/2024 For Stay IA No. 23/2024 To dispense with IA No. 24/2024 For Direction IA No. 127/2024	E.M Najeeb Ellias Mohammed, Promoter of Air Travel Enterprises India Ltd. Vs Union Bank of India Ltd.	Ms. Narmada Sampath	Mr. Varun Srinivasan

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	
4	Comp App (AT) (CH) (Ins) No. 33/2024 For Condone Delay IA No. 102/2024 For Exemption IA No. 101/2024	G.S.B & Co. LLP., Rep by the Designated Partner Mr. Shailinder Singh Bagga Vs S.P.Y. Agro Industries Ltd.	Dr. SV Rama Krishna	

5	Comp App (AT) (CH) (Ins) No. 40/2024 For Condone Delay IA No. 117/2024 Delay in refiling IA No. 119/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	
---	--	--	--------------------	--

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No. 1273/2023 For Stay IA No. 1272/2023 To implead IA No. 178/2024	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Siva kumar	Mr. TK Bhaskar- R1, R2 Mr. Pranava Charan- R3 Mr. ML Ganesh- R4 Ms. Padmaja Kaul (For Impleadment)
7	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No. 1366/2023 For Stay IA No. 1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar- R1, R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 277/2023 For Stay IA No. 851/2023	Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	Ms. Elamathi
9	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors. WITH	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
10	Comp App (AT) (CH) (Ins) No. 83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166/2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3

11	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah, Suspended Director, M/s Sri Pavana Keerthi Hotels India Pvt. Ltd. Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr.	Mr. K. Ravindranath	Mr. Surya Teja Nalla- R1
12	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma- R1 Mr. Amir Bavani- R2
13	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia- R1, R2
14	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje- R2
15	Comp App (AT) (CH) (Ins) No. 452/2023 For Stay IA No. 1407/2023	Atharv Intertrade Pvt. Ltd. Vs Shivadutt Bannanje RP, Dnyanyogi Shri Shivkumar Swamiji Sugars Ltd.	Bendi Raviteja	Ms. Poornima Devi

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	IA No. 915/2023 (Restoration) in Comp App (AT) (CH) (Ins) No. 143/2021 For Condone Delay IA No. 277/2021	Narmada Clean Tech Vs Merchem Ltd. & Anr	Mr. Abhishek Mehta	Mr. Ravi Rajagopalan- R1 Mr. Ravindra Beleyur- R2

	For Exemption IA No. 276/2021 For Stay IA No. 275/2021			
--	---	--	--	--

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No. 57/2023 For Condone Delay IA No. 1132/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023 To implead IA No. 5/2024	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj Ms. Harsha Raj (For Imkpleadment)
18	Comp App (AT) (CH) (Ins) No. 394/2023 For Condone Delay IA No. 1207/2023 For Stay IA No. 1208/2023	Govt. of Tamil Nadu, Commercial Tax & Regiastration Dept. Assistant Commissioner (ST) Vs S. Rajendran RP of Vasan Health Care Pvt Ltd. & Anr.	Mr. B Vijay	Ms. Yajura Devi- R1 R2
19	Comp App (AT) (CH) (Ins) No. 430/2023 For Condone Delay IA No. 1319/2023 For Exemption IA No. 1318/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh	Mr. John T Sebastian
20	Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. WITH	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1
21	Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors.	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1

22	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors.	Ms. Kritika Nagpal	Mr. S Sathiyarayanan- R1
23	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023 For Direction IA No. 1435/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. WITH	Mr. Liju V Stephen	Mr. PV Vinod
24	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. WITH	Mr. Liju V Stephen	Mr. PV Vinod
25	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs K Parameswaran Nair, RP, Samson and Sons Builders and Developers Pvt. Ltd.	Mr. Liju V Stephen	Mr. PV Vinod
26	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. Bijoy P Pulipra	Mr. Vinod PV- R1, R2
27	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	Mr. Raghuram Cadambi- R1 Mr. S Karunamoorthy-R2
28	Comp App (AT) (CH) (Ins) No. 213/2023 For Condone Delay IA No. 705/2023 To dispense with IA No. 704/2023 Leave to file IA No. 703/2023	Stressed Assets Stabilisation Fund Vs Mr. Butchi Venkata Ramana Murthy vadavalli, Erstwhile Director of Sri Vasavi Industries Ltd. & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj R1

29	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. G Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan
30	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31	TA (AT) No. 68/2022 (CA (AT) No. 26/2020)	M/s Express Publications Madurai Limited Vs Asianet News Network Pvt. Ltd. & 6 Ors.	Mr. Abhay Anand Jena	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023 For Direction IA No. 120/2024	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
33	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
34	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No. 565/2023 For Exemption IA No. 566/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & Anr.	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan (For Impleadment)

	To implead IA No. 693/2023	WITH		
35	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
36	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
37	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr. AG Sathyanarayana
38	TA (AT) No. 70/2021 (CA (AT) (Ins) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) Pvt. Ltd.	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla
39	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr.	Ms. Kajal Bhatia	Mr. R Subramanian- R1 Mr. ML Ganesh- R2
40	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Private Limited Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr. VV Sivakumar
41	TA (AT) No. 249/2021 (CA (AT) (Ins) No. 904/2020)	Saurabh Kumar Tikmani Resolution Professional Lanco Amarkantak Power Ltd Vs M/s NRSKS Mines and Minerals Pvt Ltd.	Mr. Ramakant Rai	Mr. Mohit Chaudhary
42	Comp. App (AT) (CH) (Ins) No. 294/2021 For Condone Delay IA No. 627/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	M/s Poovayya & Co Mr. Tejpal Singh Rathore	Mr. ML Sharma

43	Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113/2022 For Stay IA No. 112/2022	SEW Infrastructure Limited Vs Mr. Ashok Surana & 2 Ors	Mr. M. Naga Deepak	Mr. Bendi Raviteja-
44	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416 & 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh- R1/Liquidator Mr. Bhagavath Krishnan- R2
45	Comp App (AT) (CH) (Ins) No 310/2022 For Stay IA No 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana- R1 M/s J Sagar Associates- R3, R7 Mr. VV Sivakumar- R5, R6
46	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
47	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
48	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500